

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2016
NAME OF THE PETITIONER(S) : John S. Dorai
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	J. JENNY	Counsel for the impleading Petitioner in C.A.NOs. 43 & 44/2017 in CP No. 2/2016	J. Jenny
2	C. VENKATESH.	Cocounsel for 2 to 11 Respondent in CP No. 2/16.	C. Venkatesh
3.	T. Shanmuga	Representing Counsel for the Respondent 1.	T. Shanmuga

ORDER

Counsel for petitioner present. Counsels representing the respondents are present.
Counsel for respondents in CA 2/2016 prayed for time to file the counter. Time
is enlarged at request. Put up on 11.01.2018.

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S Vijayaraghavan
Member (Technical)

^{-sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)